

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

129. Intervention Petition/2/2023

In

C.P.(IB)-1074(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.04.2024**

NAME OF THE PARTIES: Sanidhya Industries LLP

V/s.

Mrs. Megha Nitin Naik

SECTION 95 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Due to paucity of time, the matter could not be heard. List on **01.07.2024**.

Sd/-

CHARANJEET SINGH GULATI

Member (Technical)

---Rajeev---

Sd/-

LAKSHMI GURUNG

Member (Judicial)